

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 164 of 1997

Date of order: 16.2.1999

Present: Hon'ble Mr. D. Purakayastha, Judicial Member

Sri K.P. Singh, S/O Late Ram Jatan Singh,
Residing at 164/F, BDK Railway Quarter,
Calcutta-37

VS

1. The Union of India, service through
The General Manager, E.Rly. Calcutta,
17, Netaji Subhas Road, Calcutta-1
2. The Divl. Rly. Manager, E.Rly.,
Sealdah, Calcutta-700 014
3. The Sr. Divl. Personnel Officer, E.Rly.
Sealdah, Kaiser St., Calcutta-14
4. The Chief Medical Officer, E. Rly.
B. R. Singh Hospital, Beleghata Main Road,
Calcutta-14
5. The Medical Officer, Dakshin Dari,
E. Rly., Calcutta-37

For the Applicant : None

For the Respondents: None

O R D E R

When the case is called none appears for either side.
So, the application is dismissed for default.


MEMBER (J)